(c) if not, by when their involvement would be ensured in tribal projects?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) to (c) Under the sub-scheme, "Supporting Projects of All India or Inter-State Nature" grant-in-aid is provided to institutions or a group of institutions for organizing seminars/workshops. These seminars/workshops focus upon problem areas and developmental issues in the broad field of tribal development, disseminate research findings and spread awareness about the Government policies/programmes amongst the tribals. However, there is no provision for giving incentives to the tribals who are participating in the Seminars/Workshops. The details of agencies to whom grants-in-aid were released for organizing seminars/workshops during 2008-09 are contained in the Annual Report of the Ministry of Tribal Affairs 2008-09.

Fund for construction of Ashram Bhavan

 $\dagger 3530.$ SHRI RAGHUNANDAN SHARMA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that an amount of Rupees 127.51 lakhs and 400 lakhs is due to be released in regard to the construction of Ashram Bhavan for 2002-03 and 2008-09 respectively; and
- (b) if so, by when the sanction would be granted and the proposed desired and pending funds would be released?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) and (b) No specific State has been mentioned for which information has been asked. The grants-in-aid released during the year 2002-03 and 2008-09 to various State Governments under the scheme of "Establishment of Ashram School in Tribal Sub Plan Areas" is given in the Statement.

Statement

Grants-in-aid released to various States/UTs during the year 2002-03 and 2008-09 under the scheme of "Establishment of Ashram Schools in Tribal Sub Plan Areas.

(Amt. in Lakh)

SI.No.	Name of State/UT	2002-03 Amt. released	2008-09 Amt.released
1	Andhra Pradesh	0.00	0.00
2	Arunachal Pradesh	0.00	0.00
3	Assam	0.00	0.00
4	Bihar	0.00	0.00
5	Chhattisgarh	0.00	886.80
6	Goa	0.00	0.00

[†]Original notice of the question was received in Hindi.

1	2	3	4
7	Gujarat	0.00	0.00
3	Himachal Pradesh	0.00	0.00
)	Jammu & Kashmir	0.00	0.00
0	Jharkhand	0.00	0.00
1	Kamataka	130.00	153.13
2	Kerala	0.00	0.00
3	Madhya Pradesh	820.00	0.00
14	Maharashtra	0.00	940.07
5	Manipur	0.00	0.00
6	Meghalaya	0.00	0.00
7	Mizoram	0.00	0.00
8	Nagaland	0.00	0.00
9	Orissa	0.00	1020.00
0	Rajasthan	0.00	0.00
1	Sikkim	0.00	0.00
22	Tamil Nadu	0.00	0.00
23	Tripura	0.00	0.00
4	Uttar Pradesh	0.00	0.00
5	Uttrakhand	0.00	0.00
6	West Bengal	0.00	0.00
7	A & N Islands	0.00	0.00
28	Daman & Diu	0.00	0.00
	TOTAL	950.00	3000.00

Tribal hostel in Madhya Pradesh

3531. SHRI RAGHUNANDAN SHARMA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that a proposal of Rs. 4 crores for construction of a hostel for tribal students for 2007-08 and for Rs. 4 crores for 2008-09 from Madhya Pradesh Government is pending; and
- (b) if so, by when this proposal would be sanctioned and the pending amount would be released?